of diesel engines by M/s Bharat Earth Movers Ltd. is under consideration of the Government.

(b) to (d). Government is yet to approve the project, and details will finalised when the investment decision is taken.

Offer of shares of Public Sector Units to General Public

3275. PROF. NARAIN CHAND PAR-ASHAR: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have taken a decision regarding the proposal to offer shares of the public sector units to the general public:
- (b) if so, the exact decision in this regard and the likely date from which it would be implemented;
- (c) if not, the likely date by which a decision would be taken; and
- (d) the estimated finance which is expected to be raised through such mobilisation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHAVI): (a) No, Sir.

(b) to (d) Does not arise.

Medi-Claim Scheme

3276. PROF. NARAIN CHAND PAR-ASHAR: Will the Minister of FINANCE be pleased to state:

whether the General Insurance Corporation has decided to launch mediclaim scheme; and

if so, the main outlines of the scheme?

THE MINISTER OF STATE IN THE **MINISTRY** OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). A Medical Insurance Scheme known as 'Mediclaim' for individuals has already been introduced in the country w.e.f. 3rd November, 1986 and is being marketed by all four subsidiaries of General Insurance Corporation of India viz. National Insurance Co. Ltd., Calcutta. New India Assurance Co. Ltd., Bombay, Oriental Insurance Co. Ltd., New Delhi and United India Insurance Co. Ltd., Madras. The Scheme provides hospitalisation and domiciliary hospitalisation cover ranging from Rs. 13,600/- to Rs. 94,000/combined with personal accident cover ranging from Rs. 75,000/- to Rs. 1,50,000/per person at a premium of Rs. 350/- to Rs. 1500/-. The cover, excluding Personal Accidents, can be had for a premium of Rs. 200/ - to Rs. 1300/- per person for various categories.

The Scheme is available for the age group of 5 years to 70 years for both males and females. The scheme reimburses on a 100% basis the cost of hospitalisation treatment and domiciliary hospitalisation treatment, taken in India only, for illness/injury, but purely domiciliary treatments are excluded. Additional limits of benefits for certain major surgeries and major diseases such as Renal diseases, heart surgery, kidney transplantation, Malignancy, etc. are covered under some of the categories of the Scheme. A tax benefit under Sec. 80D of the Income Tax (Amendment) Act, 1986 on the premium payable upto Rs. 3000/- is also available under the Scheme.

Monitoring of Sick Industrial Units by RBI

3277. PROF NARAIN CHAND PAR-ASHAR: Will the Minister of FINANCE be

pleased to state:

- (a) whether the Reserve Bank of India is monitoring the banks assisted industrial units which are on sick list;
- (b) if so, a brief report on the monitoring by the Reserve Bank of India including the names of the sick units; and
- (c) whether any long term solution for industrial sickness would be evolved by the Reserve Bank of India other financial institutions?

THE MINISTER OF STATE IN THE **MINISTRY** FINANCE OF (SHRI JANARDHANA POOJARY): (a) and (b) The Reserve Bank of India (RBI) have issued guidelines to banks impressing upon them the need for monitoring the borrowal accounts. The banks submit prescribed comprehensive half yearly/control returns in respect of individual sick/weak industrial units (other than sick SSI units) for purpose of monitoring progress made by banks in rehabilitation of sick units. RBI also participates in joint meetings convened by banks/ financial institutions for deciding rehabilitation packages for potentially viable sick units and for approving concessions/relaxation in respect of such units. Cases of large sick units are also referred by banks to RBI for authorisation of credit limits as per existing norms. In regard to sick SSI units also RBI has prescribed half yearly returns to be submitted by banks covering number of sick units, outstanding dues to banks, Industrywise/State-wise distribution.

In accordance with practices and usages customary among banks and in conformity with provisions of statues governing public sector banks, information relating to individual constituents of banks is not divulged.

(c) RBI also issued guidelines to banks

for detection of sickness at incipient stage, definition of sick SSI units, viability norms, drawing up rehabilitation packages and the extent of reliefs and concessions which can be extended to potentially viable sick units. Industrial Development Bank of India have also issued similar guidelines to State Financial Corporations. The problems of sick units and measures available for rehabilitation are reviewed on on-going basis by the RBI and necessary measures are initiated. BIFR has also been set up under the provisions of Sick Industrial Companies (special provisions) Act, 1985 for taking suitable steps under the above Act in respect of Units falling within its jurisdiction.

[Translation]

Smuggling along Western Coast

3278. PROF. CHANDRA BHANU DEVI: Will the Minister of FINANCE be pleased to state:-

- (a) the value of foreign watches and gold seized along western coast during the year 1985, 1986 and 1987 (so far) and;
- (b) the names of other goods which are being smuggled along western coast?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b) The value of foreign watches and gold seized during the years 1985, 1986 and 1987 (upto August) by the customs authorities along the west coast is given below:-

Year	Value: Watches 1	Rs. in lakhs Gold 2
1985	721	3870
1986	921	2557